

In the National Company Law Tribunal, New Delhi
Registrar

Appeal. No. 487/252/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s Agrim Fabrication Pvt. Ltd.

.....Appellant

VS.

Registrar of Companies

.....Respondent

Order delivered on 6.9.2018

Coram: Shiv Ram Bairwa, Registrar

For Appellant (s) : Shri Prince Mohan Sinha, PCS

For Respondent(s) : Ms. Kusum Yadav, Company Prosecutor

For Income Tax Department : Ms. Lakshmi Gurung Standing counsel for Income Tax Department with Divey Kant, Advocate

ORDER

The appellant has served copy of appeal to the ROC on 13.4.2018.

The Income Tax Department has filed reply to the appeal vide diary no. 8951 dated 29.8.2018.

Despite availing several opportunities no reply has been filed by the ROC till date. No further opportunity can be granted to the ROC for filing the reply.

List the matter before the Hon'ble Court No. 3, Division Bench on 25.9.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar